

(c) and (d). 89.

State-wise break-up is as under :

Andhra Pradesh	-	17
Bihar	-	3
Gujarat	-	5
Haryana	-	6
Karnataka	-	5
Kerala	-	1
Madhya Pradesh	-	16
Maharashtra	-	12
Nagaland	-	1
Orissa	-	3
Punjab	-	2
Rajasthan	-	2
Tamil Nadu	-	3
Uttar Pradesh	-	8
West Bengal	-	5
<b>Total</b>	<b>=</b>	<b>89</b>

The sanctioned cost of construction of 89 Road over/Under bridges is Rs.375 crores.

#### Allotment of Forest Land

2072. SHRI RAM SAGAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the forest land in Delhi had been allotted to private persons/industrial houses for afforestation on lease/agreement in the past;

(b) if so, the details thereof;

(c) whether those persons/industrial houses have constructed boundary walls around those lands;

(d) whether the same is permissible under the rules; and

(e) if not, the action taken or proposed to be taken by the Government to get the boundary walls removed forthwith or the terminate the lease/agreement?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (e) Information is being collected and will be placed on the Table of the House.

[Translation]

#### Rail Line from Barwadih to Chirimiri

2073. SHRI BRAJ MOHAN RAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether the work of laying rail line from Barwadih in Bihar to Chirimiri in Madhya Pradesh was commenced during the British regime;

(b) if so, the amount spent thereon by the Government so far;

(c) whether the rail line remains to be constructed from Barwadih to Bishrampur since the rail line between Bishrampur to Chirimiri has already been constructed;

(d) whether the Government propose to restart the construction of this closed rail line;

(e) if so, the time by which construction work is likely to be started; and

(f) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Yes Sir. Details are not available.

(c) to (e). A traffic survey for restoration of this line has been sanctioned. Further consideration of the project will be possible once the survey report becomes available.

(f) Does not arise.

[English]

#### Kuriyarkutty Karappara Project

2074. SHRI N.N. KRISHNADAS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have accorded Environmental and forestry clearance to Kuriyarkutty Karappara project of Kerala;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) and (c). Government of Kerala had submitted the modified Kuriyarkutty Karappara multipurpose project in October, 1990 for environmental clearance without incorporating the Environmental Management Plan. Partial information was submitted in November 1992. Additional information sought from the State Government in January 1993 is still awaited.

Similarly in respect of diversion of forest land under the forest (conservation) Act, 1980, certain clarifications pertaining to the command area of the project and on involvement of wildlife sanctuary area in the Project have been sought in April, 1996. The reply of the State Government is still awaited.

[Translation]

#### Facilities to Tourists visiting Shirdi

2075. SHRI BHIMRAO VISHNUJI BADADE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Ministry has provided some facilities to the tourists visiting International pilgrimage 'Shirdi' falling in Kopergaon Parliamentary Constituency;